

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2215
ANSWERED ON:21.07.2009
CULTIVATION OF PULSES
Deo Shri Kalikesh Narayan Singh

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government proposes to increase the area under cultivation of pulses during the current plan period;
- (b) if so, the details of the Central Scheme undertaken for the said purpose;
- (c) the funds earmarked under the scheme;
- (d) whether there is a vast scope to increase the areas under pulses cultivation in Orissa;
- (e) if so, the funds sanctioned for the same; and
- (f) the incentives granted to the farmers growing pulses particularly in the KBK districts of the State?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & (b): The Government of India is implementing a Centrally Sponsored Scheme i.e. Integrated Scheme of Oilseeds, Pulses, Oil Palm and Maize (ISOPOM) in 14 major pulses growing States w.e.f. 01-04-2004. Under ISOPOM, flexibility has been given to the States for implementation of pulses development programme based on regionally differentiated approach for enhancing production and productivity of pulses.

Government of India has also launched the National Food Security Mission (NFSM) covering rice, wheat and pulses in 2007-08. Under NFSM-Pulses, 171 districts of 14 major pulses growing States have been taken for bringing 4 million ha additional area under pulses through promotion of intercropping and by utilization of rice fallows. Assistance is provided for production of breeder seed, purchase of breeder seeds, production and distribution of foundation and certified seeds, integrated nutrient management, lime/gypsum, micronutrients, integrated pest management, distribution of sprinkler sets, zero till seed drills, multiple crop planter, seed drills, rotavator, diesel pump sets, knapsack sprayers, extension and mass media campaign, award etc.

(c): The allocation under ISOPOM and NFSM-Pulses during last three years of XI plan is as under:

(Rs. in lakh)

Year	ISOPOM	NFSM-Pulses
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2006-07	525.00	
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2007-08	900.00	9691.00
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2008-09	575.00	28593.00
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(d) to (f): Considering the scope of pulses production in Orissa, the Government India has approved an annual action plan of Rs.180.75 lakh (Central Share) under ISOPOM and Rs.2473.88 lakh under NFSM-Pulses for the State during 2009-10. The schemes provide assistance to the pulses growers on approved components of the schemes in the State of Orissa including KBK districts.